

**Documentary film on the life of late Dr. Satyen Bose**

\*814. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry has received any offer or appeal from any quarter for a documentary film on the life of Late Dr. Satyen Bose, the prominent Scientist of India; and

(b) if so, whether such documentary can be made by the Ministry?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) and (b). A suggestion was made to and has been accepted by the Ministry of Information and Broadcasting to make a documentary film on late Dr. Satyen Bose.

**Postal delays in Panoor and Pathayakkunnu Sub-Post Offices in Cannanore District**

\*816. SHRI C. K. CHANDRAPPAN. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is lot of delay in receipt and despatch of mails in Panoor and Pathayakkunnu Sub-post offices in Cannanore District in Kerala;

(b) if so, the facts thereof;

(c) whether complaints have been received by Government; and

(d) if so, the steps taken to remedy the situation?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDY): (a) Yes, Sir, there is some delay.

(b) As the direct mail bus from Tellichery to these offices has been discontinued, because this bus is not operating now, the mails are at present

being conveyed by a circuitous route. Hence the delay.

(c) Yes, some complaints have been received.

(d) The steps taken are:—

(i) The Regional Transport Authority has been approached for arranging a bus on Tellichery-Panoor direct routes.

(ii) Two cycle runners have been engaged for bringing mails from November, 1973, via Kuttaparamba.

**Sale of Adulterated Cement in Black Market**

\*818. SHRI N. SHIVAPPA:

SHRI BHOGEN德拉 JHA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether his attention has been drawn to a press report appearing in Delhi paper dated the 28th March, 1974 with the heading "mud being sold as cement";

(b) if so, whether Consumer Council of India holds the same views; and

(c) if so, the facts thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) and (c). The consumer Council merely reported about the receipt of complaints from big cities of large scale adulteration and sale of cement by unscrupulous elements and requested for an inquiry to be made. The complaint is not specified and is rather in general terms. Unless specific cases are brought to the notice of Government, it is difficult to make any enquiry.

Sale of adulterated cement contravenes the provisions of Cement (Quality Control) Order, 1962 issued under the Essential Commodities Act, 1955. This is a cognisable offence and any person contravening the provisions of the Act could be proceeded against in a Court of Law on a report in writing of the facts constituting the offence made by a person who is a public servant as defined under Section 21 of the Indian Penal Code. Powers have been delegated to the State Governments under the Act to proceed against un-social elements.

#### Allocation for Social Welfare Programme in Fifth Plan

\*824. DR. SARADISH ROY: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to slash down the allocation for Social Welfare programmes in the Fifth Plan;

(b) if so, the reasons therefor;

(c) whether the Conference of the Social Welfare Ministers of States held at New Delhi on 1st February, 1974 opened against this cut in Fifth Plan; and

(d) if so, the reaction of the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) At present there is no proposal to slash down the tentative allocation for Social Welfare Programme in the Fifth Plan.

(b) Does not arise.

(c) and (d). The Conference of the Social Welfare Ministers of States held at New Delhi on 31st January, 1974, *inter alia* urged that the allocations already made for the Social

Welfare Sector in the Fifth Plan should not be allowed to become lower as this sector serves primarily the weaker and distressed sections of society. This will be kept in view while finalising the Fifth Plan.

#### Radio and T.V. Licence Fees and Sets without Licence

\*825. SHRI ARVIND M. PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total amount recovered as licence fee for radio and T.V. sets in the country, State-wise in 1973; and

(b) the number of radio and T.V. sets detected as running without licences during the said period, State-wise?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHAMANANDA REDDY): (a) and (b). A statement is laid on the Table of the Lok Sabha. [Placed in Library. See [No. LT-6812/74]

#### Construction of New Capital for Haryana

\*826. SHRI BIRENDRA SINGH RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the amount of Rs 20 crores to be given to Haryana for the construction of a new Capital has been released by the Central Government;

(b) whether Haryana Government have informed the Central Government about the steps taken for the selection of a site for its new Capital; and

(c) whether Haryana Government have also asked for an increase in the amount of Rs. 20 crores in view of the steep increase in the cost of construction since the award and if so, the reaction of the Government of India thereto?